

[Secretary]

5. The Additional Duties of Excise (Goods of Special Importance) Bill, 1957.
6. The Damodar Valley Corporation (Amendment) Bill, 1957.
7. The Indian Tariff (Second Amendment) Bill, 1957.

Sir, I also lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following seventeen Bills passed by the Houses of Parliament during the last Session and assented to by the President since a report was last made to the House on the 20th December, 1957:

1. The Naga Hills-Tuensang Area Bill, 1957.
2. The Industrial Finance Corporation (Amendment) Bill, 1957
3. The Public Employment (Requirement as to Residence) Bill, 1957.
4. The Reserve Bank of India (Second Amendment) Bill, 1957
5. The Capital Issues (Control) Amendment Bill, 1957.
6. The Coal Bearing Areas (Acquisition and Development) Amendment Bill, 1957
7. The Opium Laws (Amendment) Bill, 1957
8. The Indian Railways (Amendment) Bill, 1957.
9. The Preventive Detention (Continuance) Bill, 1957.
10. The Delhi Development Bill, 1957.
11. The Navy Bill, 1957.
12. The Countess of Dufferin's Fund Bill, 1957.
13. The Prevention of Disqualification (Amendment) Bill, 1957.
14. The Citizenship (Amendment) Bill, 1957.
15. The Delhi Municipal Corporation Bill, 1957.

16. The Mines and Minerals (Regulation and Development) Bill, 1957.
17. The Payment of Wages (Amendment) Bill, 1957.

PAPERS LAID ON THE TABLE

AMENDMENTS TO COIR INDUSTRY RULES

The Minister of Industry (Shri Manubhai Shah): I beg to lay on the Table, under sub-section (3) of Section 26 of the Coir Industry Act, 1953, a copy of Notification No. S.R.O. 3983, dated the 12th December, 1957, making certain amendments to the Coir Industry Rules, 1954 [Placed in Library. See No LT-499/58]

NOTIFICATIONS UNDER SEA CUSTOMS ACT

The Deputy Minister of Finance (Shri B. R. Bhagat): I beg to lay on the Table, under sub-section (4) of Section 43B of the Sea Customs Act, 1878, a copy of each of the following Notifications —

- (1) S R O No. 3517, dated the 1st November, 1957 containing the Customs Duties Drawback (Hydraulic Brake Fluid) Rules, 1957.
- (2) S R O No 3599, dated the 11th November, 1957.
- (3) S R O No. 3600, dated the 11th November, 1957, containing the Customs Duties Drawback (Radio Receivers) Rules, 1957.
- (4) S R O No. 3679, dated the 14th November, 1957.
- (5) S R O No. 3680, dated the 14th November, 1957 containing Customs Duties Drawback (Ivory Products) Rules, 1957
- (6) S R O. No. 3748 dated the 21st November, 1957.
- (7) S R.O. No 3749, dated the 21st November, 1957 containing the Customs Duties Drawback (Rooting Felt) Rules, 1957.
- (8) S.R.O. No. 3757 dated the 23rd November, 1957.